



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 08.12.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 08.12.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 289-291 of 2024 & I.A. No. 1015, 1016, 1017, 2540 of 2025 (For Judgment)	Rare Asset Reconstruction Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	Abhirup Dasgupta	Malak Bhatt Neeha Nagpal- R2&3 Tishampati Sen Riddhi Sancheti- R4 Chintan Gandhi Aman Varma- R7
2.	Comp. App. (AT) (Ins) No. 1404 of 2024 & I.A. No. 4906, 6157 of 2025 (With Defects) Part Heard	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors. With	Akash Jain	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
3.	Comp. App. (AT) (Ins) No. 1405 of 2024 & I.A. No. 6158 of 2025 Part Heard	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	Prachi Johri	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
4.	Comp. App. (AT) (Ins) No. 2026 of 2024 & I.A. No. 8440 of 2024, 5067 of 2025 Part Heard	Sudha Apparels Ltd. Vs. Ravi Sethia	Aseem Chaturvedi	J. Rajesh Dhrupad Vaghani- R1 Mridul Yadav Anand Singh Sonyak- for Intervenor

5.	Comp. App. (AT) No. 151 of 2024 Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors. With	Riddhi Sancheti	Abhishek Bharti Yasmin Bhangali Nikita Bhansali Diksha Gupta Kunal Tandon Kush Chaturvedi
6.	Comp. App. (AT) No. 152 of 2024 & I.A. No. 2996 of 2025 (With Defects) Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors.	Riddhi Sancheti	Abhishek Bharti Yasmin Bhangali Nikita Bhansali Diksha Gupta Kunal Tandon Kush Chaturvedi

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)